

April, 1989, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted

(iii) **Committee on Public Undertakings**

- (a) **Motion to elect fifteen members from Lok Sabha**

**SHRI VAKKOM PURUSHOTHAMAN (Alleppey) :** I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989."

**MR. CHAIRMAN :** The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989."

The motion was adopted

- (b) **Motion to recommend to Rajya Sabha to nominate seven members**

**SHRI VAKKOM PURUSHOTHAMAN :** I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989 and do communicate to this House the names of the members so nominated by Rajya Sabha."

**MR. CHAIRMAN :** The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the

Committee on Public Undertakings of the House for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted

(iv) **Committee on the Welfare of Scheduled Castes and Scheduled Tribes**

- (a) **Motion to elect twenty members from Lok Sabha**

**SHRI RAM RATAN RAM (Hajipur) :** I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of the Rule 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989."

**MR. CHAIRMAN :** The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989."

The motion was adopted

- (b) **Motion to recommend to Rajya Sabha to nominate ten members**

**SHRI RAM RATAN RAM :** I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes of the House for the term beginning